

F.No. J-11017/13/2015-Judl. (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 5th May, 2016

ORDER

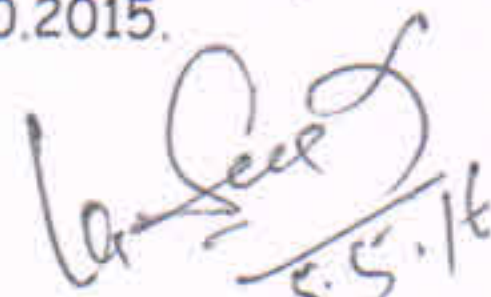
The President is pleased to engage the following advocates as Sr. Panel Counsel/Central Government Counsel/Addl. Central Government Standing Counsel as the case may be for conducting Central Government litigation before Allahabad High Court at Allahabad & its Lucknow Bench/CAT Lucknow Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Allahabad High Court at Allahabad Central Government Counsel			
Sr. No.	Name	Address & Mobile number	Enrl. No.
1.	Haridaya Narayan Mishra	Chamber No. 32, Old Building, High Court, Allahabad. Mob: 9450634151	UP/8756/2002
2.	Vaibhav Tripathi	UT-302, Ashok Vihar Colony, Ashok Nagar, Allahabad. Mob: 9936789900	UP/6311/09
3.	Ajit Kumar Singh	14/18, Patrika Road/Elgin Road, Civil Lines, Allahabad. Mob: 9415214364	UP/475/1982
4.	Pushkar Baghel	Room No. 4, Awadh Bar Extension, High Court, Lucknow Mob: 9415106971	UP/1405/99
Allahabad High Court, Lucknow Bench Senior Panel Counsel			
5.	Jaiprakash Tripathi	C/o B. N. Shukla Jee, Metro City Tower No. 14, 1 st floor Apartment No. 2-B-2, Paper Mill Colony, Nishat Ganj, Lucknow, UP. 08574983204	UP/891/75
Allahabad High Court, Lucknow Bench Central Government Counsel			
6.	Gopalji Shukla	52, University Road, Lucknow Mob: 9452242195	UP/700/2000

7.	Aneesh Srivastava Lal	2/626, Sector H, Janakipuram, Kursi Road, Lucknow. Mob: 9415425437	UP/2184/2000
8.	Shiv Prakash Singh	16/923, Sector- 16, Indira Nagar, Lucknow-226016. Mob: 9335241414	UP/0841/2009
CAT Lucknow Bench Addl. Central Govt. Standing Counsel			
9.	Tarun Pratap Singh	529 Gha/1/1110 Shivani Vihar, Kalyanpur, Lucknow Mob:9936194906	UP/5317/03
10.	Sarvesh Kumar Dubey	628/1-S, Shakti Khand, Faizabad Road, Lucknow-226016. 9415116895	UP/04827/2008

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.

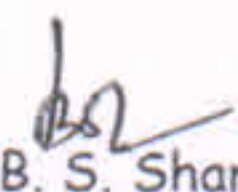
3. Hindi version of this order will follow.


(G. S. Yadav)
5.5.16

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, Allahabad High Court, Allahabad.
3. The Registrar, Allahabad High Court, Lucknow Bench at Lucknow.
4. The Registrar, CAT Lucknow Bench at Lucknow.
5. Sh. Ashok Mehta, Ld. ASG, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
6. Sh. Gyan Singh, Asstt. SG, 518/409, New Mumfordgunj, Allahabad-211002.
7. Sh. Surya Bhan Pandey, Asstt. SG, C-8, Bhikhampura Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
8. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.
12. Cash (LA) Section with regard to retainership fee to CGSC.


(B. S. Sharma)
Superintendent (Legal)